

authorities for opening of Branch Post Offices ;

(b) the number of Gram Panchayat Villages/Panchayats which do not have even a single post office in them at the end of the Sixth Five Year Plan i.e. 31st March, 1985 ;

(c) whether it is proposed to provide at least one Branch Post Office in each one of the Gram Panchayat Villages and ensure 100 per cent coverage by the end of the Seventh Five Year Plan ;

(d) if so, the number of Post Offices likely to be opened State-wise ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Those declared as Gram Panchayat villages by the State Government are treated as gram panchayat villages ;

(b) the number of Gram Panchayat villages/Panchayats which do not have a single post office in them at the end of the Sixth Five Year Plan i.e., 31st March 1985 is 102796 ;

(c) and (c) It is not possible to provide a post office to each one of the gram panchayat villages and ensure 100% coverage by the 7th Five Year Plan as several of the gram panchayat at villages may not justify opening of post offices due to non-fulfilment distance or financial or both the conditions of the existing norms.

(d) The 7th Five Year Plan is yet to be finalised by the Planning Commission.

Publication of Telegraph Guide Part II

4832. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the date of publication of the latest edition of the Telegraph Guide Volume II giving an alphabetical list of the Telegraph Offices in the country ;

(b) whether all such public call offices

which have to function as combined offices on phone-com. basis as distinct from those functioning on Morse Code are also included in the list ; and

(c) the total number of combined offices functioning on (i) Morse Code (ii) Phone-com. basis as on 31 March, 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) July, 1983.

(b) Yes, Sir.

(c) Morse Code—8793

Phono-com—24438

Complaints against plants and machineries supplied by BHEL

4833. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to State :

(a) whether his Ministry is aware that most of the State Electricity Boards are complaining about the plants and machineries supplied by Bharat Heavy Electricals Limited for power generating programme specially West Bengal ;

(b) if so, whether the Ministry has enquired into the matter from Bharat Heavy Electricals Limited ; and

(c) if not, whether Government propose to examine the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) BHEL's capability in the manufacture of power generating equipments is well established. In the process of indigenisation, some deficiencies were reported by some of the State Electricity Boards for which remedial measures have been taken up. In respect of supplies to West Bengal, however, no major complaint from the State Electricity Board has been reported.